

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

114

T P No. 45/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Tanushree Promoters Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

M.S. Tinsani Adv
Kavindra Tinsani Adv

Applicants

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TIA INLA
Dy. Director

o/o RD (ER)
Ministry of
Corporate Affairs

16/8/18

ORDER

Ld. Counsel for the applicant and Ld. Deputy Director from the Office of Regional Director representing Central Government is present.

Supplementary affidavit filed by the applicant in answer to the objection filed by the Deputy Director. Deputy Director is directed to file supplementary reply affidavit, if any.

List it for further consideration on 10/09/2018.

Sd

(Jinan K.R.)
Member (J)